

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NORTH-EAST,
KARKARDOOMA COURTS, DELHI

CORRIGENDUM

In partial modification of order no. 5619-5634/P&T/Admn/NE/KKD/2025 dated 16.07.2025, previous place of posting Ms. Indu Sidharth, JJA, EC: 39702584 (serial no. 13) and new/present place of posting of Sh. Prashant Shokeen, JJA, Roll. No. 251160 (serial no. 14) be read as "Asstt. Ahlmad in the Court of Ms. Dhanshree Deka, ACJM, North-East District, KKD Courts, Delhi" instead of Asstt. Ahlmad in the Court of Sh. Deepak Kumar-I, CJM, North-East District, KKD Courts, Delhi. This corrigendum will form part and parcel of the aforesaid transfer and posting order.

Sanjeev Jain
17/07/25

(SANJEEV JAIN)

Principal District & Sessions Judge,
NE District, KKD Courts, Delhi

No. 5652-5668 /P&T/Admn/NE/KKD/2025

Dated 17 JUL 2025

Copy forwarded for information and necessary action to :-

1. Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Administrative Officer (Judl.) / Branch Incharge, Admn.-II, Office of The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The Administrative Officer (Judl.), North-East District, Karkardooma Courts, Delhi.
4. The AAO, North-East District, Karkardooma Courts, Delhi.
5. The Officers/officials concerned.
6. Dealing Officials, Personal File/Leave Section/ACR Cell/Vigilance Branch/Litigation Branch, Tis Hazari Courts, Delhi.
7. Leave Section, North-East District, Karkardooma Courts, Delhi.
8. The Website Committee, Tis Hazari Courts, Delhi and Karkardooma Courts, Delhi.
9. Dealing Official, LAYERS Branch, Tis Hazari Courts, Delhi for updation of posting of concerned officials in the LAYERS.
10. R&I Branch, North-East District, Karkardooma Courts, Delhi for uploading the same on LAYERS.
11. PS to the undersigned.

Sanjeev Jain
17/07/25

Principal District & Sessions Judge,
NE District, KKD Courts, Delhi

